

and Resolutions presented to the House on the 9th May, 1979, subject to the modification that para 5 and part (iii) of para 7 thereof, relating to allocation of time to Resolutions, be omitted."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th May, 1979, subject to the modification that para 5 and part (iii) of para 7 thereof, relating to allocation of time to Resolutions, be omitted."

The motion was adopted.

15.55 hrs.

CUSTOMS, GOLD (CONTROL) AND FOREIGN EXCHANGE REGULATION (AMENDMENT BILL*)

SHRI MANOHAR LAL (Kanpur): I beg to move for leave to introduce a Bill further to amend the Customs Act, 1962, the Gold (Control) Act, 1968 and the Foreign Exchange Regulation Act, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Customs Act, 1962, the Gold (Control) Act, 1968 and the Foreign Exchange Regulation Act, 1973.

The motion was adopted.

SHRI MANOHAR LAL: I introduce the Bill.

CIGARETTES (REGULATION OF PRODUCTION, SUPPLY AND DISTRIBUTION) AMENDMENT BILL* (Substitution of Section 5, etc.)

डा० लक्ष्मी नारायण पांडेय (मंदसौर) : मैं प्रस्ताव करता हूँ कि सिगरेट (उत्पादन, प्रदाय आपूर्ति और वितरण का विनियमन) अधिनियम, 1975 का संशोधन करने वाले विधेयक को पुरस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Cigarettes (Regulation of Production, Supply and Distribution) Act, 1975.

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक को पुरस्थापित करता हूँ।

EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS (AMENDMENT) BILL.* (Amendment of Section 1)

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill further to amend the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' Provident Funds and Miscellaneous Provisions Act, 1952."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 334)

श्री रामबिलास पासवान (हाजीपुर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री राम बिलास पासवान : मैं विधेयक को पुरस्थापित करता हूँ।